

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-504

Appeal No - 158/252/ND/2020

New CA821/ND/2020

IN THE MATTER OF:

Four Square Media Pvt Ltd

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 15.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: CS RAHUL BHARDAWAJ

For the Respondent

: Lakshmi Gurung and Adeeba Mujahid, Sr & Jr Standing Counsel for
Income Tax Department along with Ankit Singh, Adv, Ms. Mitika ARoC

ORDER

By filing this application, the applicant has prayed for early listing of Company Appeal bearing number 158/252/ND/2020.

Heard. Prayer is allowed. List the Company Appeal bearing number 171/252/ND/2020 on 29.01.2021. With this order, the present IA stands disposed off.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)